

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No.251 of 2013 &
IA No. 334 of 2013

Dated : 31st October, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. V.J. Talwar, Technical Member

Timar Pur Okhla Waste Management Co. Ltd. Appellant(s)

Versus

Delhi Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Vishal Gupta
Mr. Kumar Mihir
Counsel for the Respondent(s) :

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 334 of 2013 (Appl. for stay) to the Respondents returnable on 06.12.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **06.12.2013.**

(V.J. Talwar)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson